

Jan.-March '81 an allocation of 5.45 lakh tonnes of cement has been made in favour of State of Maharashtra.

(c) Lesser allocation of cement to the State of Maharashtra is on account of lesser availability of cement in the country.

### **Joint Collaborations with Hungary**

4917. SHRI HARIHAR SOREN: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that Hungary has expressed its desire and willingness to have joint collaboration with India;

(b) if so, in which field such collaborations are proposed to be started; and

(c) the details about the implementation of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) to (c). India and Hungary have set up a Joint Commission for economic, scientific and technical cooperation. The Fourth session of the Indo-Hungarian Joint Commission was held in New Delhi in November, 1980. At this meeting several areas of cooperation were discussed in the fields of industry, trade, agriculture and chemicals. Both sides, while reviewing implementation of the decisions taken in the earlier session expressed satisfaction at the progress in regard to such important projects as expansion of collaboration for the manufacture of lamps, implementation of tele-communication projects and cooperation in the field of power generation. Possibilities for the establishment of food and vegetable process plants in India for the production of concentrates for supply to third markets was recognised. New areas of cooperation were also identified in the fields of Animal Husbandary, Poultry and Fish Farming. It was further agreed to increase

the volume of trade and to examine the possibilities of establishing joint venture units in India for the manufacture of certain drugs and pharmaceutical items. The decisions taken in the Fourth session of the Indo-Hungarian Joint Commission are being followed up.

### **Revival of National Apex Body for Regulation of Industrial Relations**

4918. SHRI K. MALLANNA: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that the Indian National Trade Union Congress has urged the Centre to immediately revive the standing compact national apex body to lay down for the regulation of industrial relations, avoidance of unfair waste and improvement of efficiency in industries;

(b) whether it is also a fact that it has appealed to come forward with simplified legislation to give in industrial sectors since the existing laws are outmoded and had failed to contribute to industrial harmony; and

(c) if so, the reaction of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI-MATI RAM DULARI SINHA): (a) to (c). Indian National Trade Union Congress has brought to the notice of the Government the question of revival of National Apex Body and the need to bring forward a simple legislation on employer-employees relations. Government has taken note of the suggestions for appropriate action.

### **Setting up of Cement Plants in Uttar Pradesh**

4919. SHRI NIHAL SINGH: Will the Minister of INDUSTRY be pleased to state:

(a) the names of those places where 3 factories of cement and 4 mini

cement plants are proposed to be installed in Uttar Pradesh during the Sixth Five Year Plan;

(b) whether these factories and plants will be installed in collaboration with any foreign firm; and

(c) the amount of financial assistance to be given by the Central Government in this connection?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) A

statement showing the schemes approved so far for establishing of new cement plants in Uttar Pradesh is attached herewith.

(b) The applications for grant of Industrial Licence/registration with DGTD do not indicate any such proposal.

(c) Financial assistance is extended to all industrial units including cement units by financial institutions as part of their normal functions according to the prescribed norms.

### Statement

S.No.	Name of the party	Location	Capacity (in lakh tones)
1.	U.P. State Cement Corpn.	Chunar Dt. Mirzapur	16.80
2.	—do—	Raruwala Dt. Dehra Dun	4.00
3.	Garhwal Mandal Vikas Nigam	Purkulgaon Dt. Dehra Dun	0.66
4.	A.R.C. Ltd.	Gunialgaon Dt. Dehra Dun	0.60
5.	J.P. Jain	Kulhan Dt. Dehra Dun	0.50
6.	Rock Cement (India) Pvt. Ltd.	Kalsi Dt. Dehra Dun	0.35

### Formation of a Cadre for Hindi Posts

4920. SHRI BHEEKHABHAI:  
SHRI T. S. NEGI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a cadre for Hindi posts is being formed;

(b) if so, what is the latest position of this cadre;

(c) whether it is a fact that in some Ministries / Departments, posts of Hindi Translators on deputation have

been regularised within three years and in some Ministries/Departments even after four years, Hindi Translators are still working on deputation; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANNA): (a) and (b). The draft rules for the proposed Centre Sectt. Official Language Service for encadring the posts of Hindi Officers, Translators, etc. in the various Ministries/Departments and their Attached Offices are